

**Election Matter**  
**Urgent**

**F. No. C-50/75/2019-Ad.II**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs  
\*\*\*\*\*

New Delhi the 4<sup>th</sup> October, 2019

To,  
All Chief Commissioners/Director Generals in CBIC.

**Subject: General Election to Maharashtra Legislative Assembly, 2019 and some  
bye-elections-Relieving of Expenditure Observers-Reg.**

Sir,

I am directed to enclose herewith a copy of Election Commission of India's letter No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol.II dated 04.10.2019 on the subject cited above and to inform that the Election Commission of India has relieved 5 IRS (C&CE) Officers namely: **Shri Manoj Prabhakar (R-25233), Shri Chintan Raghuvanshi (R-25234), Shri J. Darshan (R-24798), Shri S.P. Salunkhe (R-24113) and Shri Dharamraj Singh (R-24733),** Expenditure Observers from election duty and have now kept them in reserve.

2. The Chief Commissioners/Director Generals are requested that the officers under their control, relieved as Expenditure Observers in Maharashtra Legislative Assembly, 2019 and some bye-elections, 2019, may be intimated accordingly.

Yours faithfully,

  
(S.A. Ansari)

Under Secretary to the Government of India  
011-23095529

Encl. As above

Copy to:

The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.

  
(S.A. Ansari)

Under Secretary to the Government of India

**MOST IMMEDIATE**  
**By Special Messenger/E-mail**

## **ELECTION COMMISSION OF INDIA**

Nirvachan Sadan, Ashoka Road, New Delhi-110001  
No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol. II

Dated: 4<sup>th</sup> October, 2019

To  
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,  
Dept. of Revenue, Central Board of Indirect Taxes & Customs,  
Room No. 47B, North Block,  
New Delhi.  
(saansari1967@gmail.com)

Sub:- General Election to Maharashtra Legislative Assembly, 2019 and some bye-elections -  
Relieving of Expenditure Observers - Reg.

Sir,  
I am directed to refer to the Commission's letter of even number dated 03.10.2019 and to forward herewith copies of e-mails/letters dated 03.10.2019 received from Sh. Manoj Prabhakar IRS(C&CE):2013 (R-25233), Sh. Chintan Raghuvanshi IRS(C&CE):2013 (R-25234), Sh. J. Darshan IRS(C&CE):2010 (R-24798), Sh. S P Salunkhe IRS(C&CE):2012 (R-24113) and Sh. Dharamraj Singh IRS(C&CE):2011 (R-24733). The Commission has considered the requests made by the above mentioned Expenditure Observers and relieved them from election duty. The Expenditure Observers are now kept in reserve. You are requested to send substitutes in place of the abovementioned five Expenditure Observers to the Commission.


2. The Commission's letter for keeping the above mentioned Expenditure Observers in reserve are being forwarded herewith with the request to intimate the Expenditure Observers accordingly.

Yours faithfully,

  
(RAJAN JAIN)  
UNDER SECRETARY

Copy forwarded to:-

1. The Chief Electoral Officers of Maharashtra, Bihar, Kerala, Odisha and Gujarat for information and necessary action. (By Speed Post/e-mail)
2. Expenditure Observers concerned for information. (e-mail)

  
(RAJAN JAIN)  
UNDER SECRETARY